

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others
UNDER SECTION : 111, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① B. Dhanaraj

For Petitioners

B. Dhanaraj

② Summit Agencies
For KSR & Co.

For Respondents

Summit

ORDER

Counsels for both the parties are present. Counsel for Respondent submitted that the mediation process is in progress, which is likely to be culminated within two weeks and prayed for time. At request, time is enlarged. Put up on **09.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk